

Reported assault on a girijan boy by a Telugu Desam Member of Parliament in Andhra Pradesh

SHRI SATYANARAYANA DRONAM-RAJU (Andhra Pradesh) : Madam, Deputy Chairman, my Special Mention is regarding alleged assault on a 15-year old Girijan boy by a Telugu Desam Member of Parliament in Andhra Pradesh.

SOME HON. MEMBERS : Who?

SHRI SATYANARAYANA DRONAM-RAJU : I will mention the name..... Madam, this is a Special Mention for your information.

Madam, the Constitution has laid a great responsibility on the Parliament regarding protection of the interests of the Scheduled Castes and Scheduled Tribes in the country. It is, therefore, the sacred duty of every Member of the Parliament to take every possible step to prevent harassment, insult, discrimination or injustice to the members of these communities.

It is, therefore, regrettable that an hon. Member of the Lower House assaulted a poor tribal boy, pushed him and beat him with a chappal. This incident as reported in the local press was that Shri Palakondarayudu, TD Member of Parliament (Lok Sabha) beat one Shri Baswara Naik, a tribal boy studying in 11th standard on 22nd August, 1988. What was the sin committed by this boy? He had raised some slogans against the Chief Minister of Andhra Pradesh and led a procession.

1.00 PM

Madam, you are aware that during the last fortnight, Rayalaseema in Andhra Pradesh was in great tension. Legislators from the region are on a fast focussing attention about the injustice being done to that region. There was public reaction and great sympathy for the fasting legislators and demonstrations were held throughout the Rayalaseema region. In fact a bandh was also organized successfully. In such circumstances, it is not unnatural for people

to take out processions and youngmen to lead such processions. Naturally, the head of the State, that is, the Chief Minister of the State, will be the target of attack, and it is not unusual. Why the honourable Member of Parliament should have shown his wrath against a poor tribal boy is clearly understandable and has to be taken due notice by one and all.

The question should naturally arise as to what the protectors of law and order, the police, are doing in such circumstances. I regret to say, Madam, that the police in Andhra Pradesh have reduced themselves to that of agents of the Telugu Desam party which is in power there.

(Interruptions).

SHRI MOHD. KHALEELUR RAHMAN (Andhra Pradesh) : It is totally wrong.

SHRI SATYANARAYANA DRONAM-RAJU : It is a relevant fact.

(Interruptions).

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh) : You people are ruining the country. You have murdered democracy. You believe in dandacracy, not democracy. And these are the people who are rewarded, to come to the Upper House. I consider it an insult.

(Interruptions).

SHRI SATYANARAYANA DRONAM-RAJU : The police have forgotten their duty as upholders of law and order and have reduced themselves to subserve the interests of their political overlords. Here too the same thing had happened. They have not only not interfered on behalf of the harassed boy—I definitely understand—but they have taken all the members of the family of that boy into custody and their whereabouts are not known. That is what is happening in Andhra Pradesh today and that is what the police are doing. Police themselves have no respect for maintaining law and order, or else, how can what is happening in the other parts of the State, especially in the tribal belt where extre-

[Shri. Satyanarayana Dronam Raju]
mist activities are on the increase day by day, be explained? Both Central Government property and State Government property are being looted, people are being murdered in cold blood day in and day out, and the police are only silent spectators.....(Interruptions)....

श्रीमती रेणुका चौधरी : यह देश की बात कर रहे हैं, यह तो देश को तबाह कर रहे हैं तब आन्ध्र प्रदेश के बारे में क्यों बोल रहे हैं। (व्यवधान) अगर हमारी गवर्नमेंट के खिलाफ कहना चाहें तो खुल कर कहें स्पेशल मेंशन के जरिये क्यों कह रहे हैं। (व्यवधान)।

SHRI H. HANUMANTHAPPA (Karnataka) : Have you forgotten that your Special Mention had taken 12 hours? You have forgotten that.

(Interruptions).

SHRIMATI RENUKA CHOWDHURY : You are imposing President's rule in every State, removing totally constitutionally elected Governments.....(Interruptions)... It is absolutely the same in this House also. It is denigration of the standards that are supposed to be maintained. I object to it on moral grounds.....(Interruptions).

SHRI SATYANARAYANA DRONAM-RAJU : Everybody knows what is happening in Andhra Pradesh...(Interruptions).

श्रीमती रेणुका चौधरी : आप किस की रक्षा कर रही हैं? मैं आपसे माफी मांगती हूँ। आप इन्हें ऐसे कैसे बोलने दे रही हैं। (व्यवधान)।

उपसभापति : आप लोग भी बोल लीजिए।

श्रीमती रेणुका चौधरी : अगर पब्लिक इस्टेब्लिशमेंट की बात कहना चाहते हैं तो कह सकते हैं लेकिन कल के मूताबिक। अगर यह स्टेट गवर्नमेंट के बारे में

अटक करेंगे तो हम भी कर सकते हैं। स्पेशल मेंशन के जरिये एक स्टेट के बारे में नहीं सारे देश के बारे में कहेंगे। (व्यवधान)।

श्री मोहम्मद खलीलुर रहमान : इनको रोकिये (व्यवधान)।

SHRI V. GOPALSAMY (Tamil Nadu) : What is happening in the House? Let the Minister enlighten us.

SHRIMATI RENUKA CHOWDHURY :

THE DEPUTY CHAIRMAN : This will not go on record. Don't talk all these unparliamentary things here. Sit down.

सहरी विकास मंत्री (श्रीमती मोहसिना किदवई) : माननीया, मैं एक अर्ज करना चाहती हूँ—

हम आह भी करते हैं तो हो जाते हैं बदनाम, वे कत्ल भी करते हैं तो चर्चा नहीं होता।

श्री मोहम्मद खलीलुर रहमान : यह शेर हम पर लागू होता है, आप पर नहीं।

THE DEPUTY CHAIRMAN : Please sit down.

SHRI SATYANARAYANA DRONAM-RAJU : Hon. Members of this House are aware of the atrocities committed against Harijans and Adivasis ever since the Telugu Desam Government came to power. The Paderi Kuppam incident, Karamchedu and the latest incident of Desivram village need not be repeated. The State Government is not really interested in prosecuting the culprits. On the other hand they are encouraging the caste people of the forward communities to perpetrate such crimes against the Scheduled Castes and Scheduled Tribes.

(Interruptions)...

*Not recorded.

SHRI V. GOPALASAMY : I hope the speech has been prepared by you.

SHRI SATYANARAYANA DRONAM-RAJU : Harijans and Girijans are the special target of the Telugu Desam Government as these sections of people are committed to the Congress ideology and vote for the Congress because they have got faith in the Congress Party alone.

SHRI DIPEN GHOSH (West Bengal) : Madam, a Member has got the right to make a special mention.

SHRI SATYANARAYANA DRONAM-RAJU : I will complete within one minute.

A higher caste dominated party like the Telugu Desam, these Scheduled Castes and Scheduled Tribes members are fully aware, cannot do any justice. Sir, there will be no end for narrating such stories or injustices being perpetrated against the Scheduled Castes and the Scheduled Tribes in Andhra Pradesh. (*Interruptions*).

SHRI DIPEN GHOSH : Just listen. I would like to help you. Madam, a Member is entitled to make a special mention on an important issue. But the question is, the subject has also to be permitted in writing. Are we going to discuss the conduct of the State Government? I don't mind.

SHRIMATI RENUKA CHOWDHURY : In which case please allow everybody else.

SHRI DIPEN GHOSH : If the House is allowed to discuss the conduct of a State Government, I do not mind. There are as many as 24 State Governments in our country. This is the Council of States. Then we will be entitled to discuss the activities of each and every State Government here under the guise of special mentions. It is completely relevant. I think he can draw attention to certain aspects but not the entire thing. So, I would seek protection from the Chair that at least the Member who has been allowed to make

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the special mention, should confine himself to the exact subject which he has submitted to the Chairman for approval.

श्री मोहम्मद खलीलुर रहमान : इस स्पेशल मेंशन को रोक दिया जाय और पूरा का पूरा एक्सपोज कर दिया जाय।

THE DEPUTY CHAIRMAN : He had given the subject. That has been allowed. (*Interruptions*).

SHRI SATYANARAYANA DRONAM-RAJU : I will complete within a minute.

Reverting to the incident's raised by me, I understand that the reporter of Udayam, a leading Telugu daily which gave prominence to the incident was physically assaulted by the Telugu Desam Party people and he had to leave Cuddapah and take refuge in Hyderabad City. (*Interruptions*).

SHRI V. GOPALSAMY : What is happening in Bihar and U.P.?

SHRI SATYANARAYANA DRONAM-RAJU : I demand that the Government of India should direct the Commissioner for Scheduled Castes and Scheduled Tribes to conduct an enquiry into the above incident and submit a report to Parliament, and I hope, Sir, that you will issue necessary directions in this regard.

SHRI SANTOSH BAGRODIA (Rajasthan) : Sir, I associate with it.

SHRIMATI RENUKA CHOWDHURY : This is a denigration of the standards that have been maintained in regard to special mention. It is casting aspersions and making allegations against the State Government. They will not come under the purview of special mention. I seek your protection to restrain the Member. (*Interruptions*).

THE DEPUTY CHAIRMAN : Please sit down. (*Interruptions*). Order please.

Assault on MPs by anti-social elements in Tripura

SHRI NARAYAN KAR (Tripura) : Madam Deputy Chairman, what is happening in Tripura signals danger to the whole